

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

(31) C.P.(IB)-3223-(MB)/2018

CORAM:

SHRI M. K. SHRAWAT  
MEMBER (Judicial)

SHRI CHANDRA BHAN SINGH  
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 27.08.2019

NAME OF THE PARTIES: Gainwell Commmo sales Pvt. Ltd.  
V/s  
Pisces Exim India Pvt.Ltd.

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE.

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ORDER

1. The Learned Representative for the Petitioner is present. None for Respondent.
2. Petitioner is directed to intimate the next date of hearing to the Respondent and file on record the Affidavit of service along with tracking report. Substituted service by advertisement is allowed.
3. The Directors are directed to be present in person before the Bench on the next date of hearing. Final opportunity is granted to the Respondent debtor.
3. Adjourned to **10.10.2019**.

Sd/-

M.K. SHRAWAT  
Member (Judicial)

Sd/-

CHANDRA BHAN SINGH  
Member (Technical)

27.08.2019  
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